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SLP(Crl.)No. 3342 OF 2003
ITEM No.20

Court No. 6

SECTION IIA
A/N MATTER

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Crl.) No. 3342/2003

(From the judgement and order dated 16/05/2003 in CRLMC 996/03
of The HIGH COURT OF ORISSA AT CUTTACK)

SHAILENDRA KUMAR TOMATIA

Petitioner (s)

VERSUS

REPUBLIC OF INDIA
(With Appln(s). for stay)

Respondent (s)

Date : 14/11/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE Y.K. SABHARWAL
HON'BLE MR. JUSTICE P.VENKATARAMA REDDI

For Petitioner (s)Mr. U.U. Lalit, Adv.
Ms. Aparajita Singh, Adv.
Ms. Gayatri Goswami, Adv.
Mr. Siddhartha Chowdhury, Adv.

For Respondent (s)Mr. A.P. Sahay, Adv.
Mr. P. Parmeswaran, Adv.

UPON hearing counsel the Court made the following
O R D E R

Four weeks' time is granted for filing counter affidavit and two weeks thereafter for rejoinder.

(N. Annapurna) (V.P. Tyagi)
Court Master Court Master